

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1934**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

DAILY WAGES EMPLOYEES

1934. DR. UDIT RAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any proposal to give permanent status to daily wages employees working in the Municipal Corporation of Delhi; and

(b) if so, the status of such proposal and the time by which such employees are likely to be given permanent status?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): All the three Municipal Corporations of Delhi have informed that no proposal has been forwarded by them to the Government for regularization of daily wages employees to give permanent status. All the three Corporations reportedly have their own policy for regularization of daily wages employees in a phased manner in pursuance of the resolution passed by the erstwhile Corporation vide its Resolution No.273 dated 27.06.1988.
